

Statement of Immovable Property for the year-2012 (as on 01.01.2013)

Service: Indian Corporate Law Service

Name of officer (in full):- P. K. Malhotra Designation:- Secy/CLB Ministry/Department: Corporate Affairs

Date of Birth:- 11.03.1956

Present Pay: Basic Rs. 41,690/-

GP: Rs. 8700/-

1.	2.	3.	4.	5.	6.	7.	8.
Name of district sub-division, Taluk and village in which property is situated	Name and details of property- housing, lands and other buildings.	Cost of construction/ acquirment including land in case of house and year when purchased.	*Present Value	If not in own name state in whose name held and his/her relationship to the Government Servant.	How acquired-whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date of acquisition and name with details of persons from whom acquired.	Annual Income from the property	Remarks
Delhi-91.	Company Law Co-operative - Group Housing Society, (Maitri Apartment) Flat No.36 (85.88 sq.m), Mayur Vihar Phase-I, Delhi-91.	Rs. 2.25 Lacs. Purchased by Membership acquired in 1981. Allotment made in 1989.	Rs. 60 Lacs.	Own name.	By purchase from Company Law Co-operative Group Housing Society.	Nil.	
New Delhi-15	18/22-22A, Moti Nagar (Double Storey).	Property substituted vide lease dated 13.09.2012 by Land and Development Office. Inherited Property. Allotted by and	Rs.50 Lacs.	Lease in favour of Shri Vipal Malhotra (Elder Brother) and P.K. Malhotra (Myself).	Inherited Property. Lessor Land and Office, Ministry of Urban Development.	Nil.	

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 C.L. B. Secretary
 Mod./Dy. No. 212
 Date: 22/11/13

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		Development Office to Shri Manohar Lal Malhotra (Father) vide lease executed on 31.07.1964 in view of the Hindustan-Pakistan partition claim.					

Signature.....*Amrinder*.....

Date.....21/1/13.....